

**Central Administrative Tribunal
Ernakulam Bench**

CP(C)/180/00004/2018 in OA 852/2017

Tuesday, the 18th day of June, 2019

CORAM

**HON'BLE Mr.E.K.BHARAT BHUSHAN, ADMINISTRATIVE MEMBER
HON'BLE MR.ASHISH KALIA, JUDICIAL MEMBER**

1. P.U. Unnikrishnan, aged 29 years,
S/o. Uthaman,
Helper-II (Electrical),
Office of SSE/E/TL & AC/ Villipuram,
Trichy Division, Southern Railway,
Permanently residing at Puthennikarath,
Panavally, Cherthala.
2. Anuraj K.R., aged 30 years,
S/o. Rajankutty,
Helper-II (Electrical),
O/o. of SSE/E/P/Trichy,
Trichy Division, Southern Railway,
Permanently residing Kompanolil,
Kottamonpara (P.O), Patthanamthitta.
3. R. Nagarajan Asari, aged 23 years,
S/o. Rajendran Asari,
Helper-II (Electrical),
O/o. SSE/E/P/ Trichy,
Trichy Division, Southern Railway,
Residing Kaliyal Thattuveedu, Poovar (P.O),
Trivandrum.
4. R.P. Ajith Sen, aged 33 years,
S/o. Prasenan, Helper-II (Electrical),
O/o. SSE/E/P/Trichy,
Trichy Division, Southern Railway,
Residing at Revathy House,
T.V. Puram (P.O), Vaikkom,
Kottayam. Petitioners

(By Advocate: M/s.Varkey & Martin)

Versus

1. Smt.Sunita Vedantam
Chief Personnel Officer
Southern Railway
Park Town P.O, Chennai – 600 003
2. Sr.Sankaran
Divisional Personnel Officer
Southern Railway
Trichy Division
Trichy ... Respondents

(By Advocate: Mr.Sunil Jacob Jose)

The CP(C) having been taken up on 18th June, 2019, this Tribunal delivered the following order on the same day:

O R D E R (Oral)

Per : Mr.E.K.BHARAT BHUSHAN, ADMINISTRATIVE MEMBER

When the matter came up for consideration today, learned counsel for the petitioner submitted that he is not pressing the C.P(C) and the CP(C) may be closed. Accordingly, the Contempt Petition is closed and notices stand discharged.

(ASHISH KALIA)
JUDICIAL MEMBER

(E.K.BHARAT BHUSHAN)
ADMINISTRATIVE MEMBER

SV

List of Annexures

Annexure P1 - True copy of the order dated 28.11.2017 in O.A No.852 of 2017 passed by this Tribunal

...